

steel from the public sector steel plants under Hindustan Steel Ltd. during the period April, 1972 to January, 1973, represented 82.2 per cent, 43.3 per cent 63.9 per cent and 58.0 per cent of the proportionate original installed capacity in the case of Bhilai, Durgapur and Rourkela Steel Plants and the Alloy Steel Plant at Durgapur respectively

(b) Lower production in these Plants has been due to a variety of reasons including such factors as shortage of coke oven gas resulting from unsatisfactory working of coke oven batteries, restrictions and failures in the supply of power, adverse industrial relations equipment troubles etc. Planning of these steel plants has not been found to be defective in any way. Inadequate stock of spares parts has also not been a significant factor, although there might have been temporary difficulties on account of late receipt of imported spares.

(c) Does not arise in view of reply to part (b) above

Delegation of Members of Parliament

423 KUMARI KAMLA KUMARI
Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether Government propose to send a group of Members of Parliament to Pakistan to meet President Bhutto for making good relations with Pakistan, and

(b) if so, the outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) (a) No such proposal is under Government's consideration at present

(b) Does not arise.

Extension of letter of Intent issued to Maruti Ltd.

424 SHRI JYOTIRMOY BOSU
SHRI SAROJ MUKHERJEE:

Will the Minister of HEAVY INDUSTRY be pleased to state

(a) whether the Letter of Intent for the Maruti Car Project which expired on December 31, 1972 has been extended and

(b) if so, on what grounds?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI SIDDHESHWAR PRASAD) (a) and (b) Maruti Ltd, Gurgaon, has sought for the extension of the validity of the letter of intent on the ground that in the context of their inability at this stage, to place bulk orders for the supply of components, they would take some more time to design and manufacture themselves. Their request for extension of the validity of the letter of intent is under consideration.

Enquiry against Praja Sahakari Udyog, Bharatpur

425 SHRI SAT PAL KAPUR Will the Minister of HEAVY INDUSTRY be pleased to refer to the reply given to Unstarred Question No 8206 on the 31st May, 1972 regarding the amount of share money collected by M/s Praja Sahakari Udyog of Bharatpur and state

(a) whether the enquiry into the affairs of the Praja Sahakari Udyog, Bharatpur has since been completed,

(b) if so the outcome thereof,

(c) whether the question of refund of the share money to the persons concerned has since been considered and a final decision taken, and

(d) if so the nature of decision taken and if and if not, the further time likely to be taken in the matter?